

(c) how much amount Government have sanctioned for the purpose?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION & SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) No such proposal has yet been formulated by the Government.

(b) and (c) Do not arise.

#### International Congress of Physiological Services

657. SHRI SHYAMLAL GUPTA: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether a suggestion was mooted at the International Congress of Physiological Sciences recently held in New Delhi for setting up an International Academy of Human Sciences;

(b) whether Government have considered the suggestion; and

(c) if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH & FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) No.

(b) and (c) Do not arise.

#### Sugar production Targets

658. SHRI LOKANATH MISRA:

SHRI K. P. SINGH DEO:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the sugar industry has expressed apprehension about achieving desired targets of sugar production during the coming season; and

(b) if so, the reasons therefor and the steps taken by Government to increase the production of sugar?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) and (b) While increased production continues to be the objective of the Government, no definite target of production has been fixed for this season. It is also too early in the season to say anything definitely about what the production will ultimately be; however, information received from the factories gives reasons to believe that it may not be less than last year's. Upto 15th November this season, the production is about 36,000 tonnes more than what it was on the corresponding date last year. The Government's decision to continue the policy of partial decontrol on sugar to enable sugar factories to purchase sugarcane at incentive prices and also the grant of rebates in excise duty for excess production should help to maintain this trend.

#### Compensation paid to Nepal Government for the land acquired for Kosi Canal

659. SHRI LOKANATH MISRA:

SHRI K. P. SINGH DEO:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state the amount of compensation paid by India to Nepal for the land acquired for the Kosi Canal?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): An amount of Rs. 36,25,256 has been paid to the Government of Nepal as compensation money for the land required for the construction of the Western Kosi Canal in the Nepal territory.

#### Schemes to check population growth

660. SHRI SARDAR AMJAD ALI:

SHRI NABIN CHANDRA

BURAGOHAIN:

SHRI K. B. CHETTRI:

DR. R. K. CHAKRABARTI:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) the growth rate of population during the years 1971-72 and 1973 and whether this rate is declining or increasing;

(b) the total expenditure during the above period year-wise and the success achieved in regard thereto;

(c) the names of the institutions to whom financial assistance was given to develop contraceptive; and

(d) whether there is any scheme under Government's consideration to give incentive in order to check population growth; if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH & FAMILY PLANNING (SHRI A. K. M. ISHAQUE):

(a) The estimated population growth rates for 1971, 1972 and 1973 are around two per cent per annum. The data available are not sensitive enough to indicate short term trends in growth rates.

(b) The total expenditure on Family Planning Programme and achievement were as follows:—

	1971-72	1972-73
Expenditure . . . (Rs. in lakhs)	6175.56*	7974.30*
Achievement		
(a) Sterilisations . . . (Nos)	2,187,336	3,121,426
(b) IUD insertions . . . (Nos)	488,368	353,149
(c) Conventional . . . (Nos)	2,354,191	2,387,624
Contraceptive Users (Nos)		

\*Figures are provisional.

(c) (i) The Central Drug Research Institute, Lucknow.

(ii) The Indian Council of Medical Research, New Delhi.

(iii) The Central Council for Research in Indian Medicine and Homoeopathy, New Delhi.

(d) No.

**D.D.A. Quarters in Brahmpuri and Andha Mughal area of Delhi**

661. SHRI GANESH LAL MALI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal under Government's consideration to give the right ownership to the allottees of quarters constructed in 1950-52 by the then Delhi Improvement Trust and at present under the control of the Delhi Development Authority in the localities of Brahmpuri Colony in W.E.A., Karol Bagh, Andha Mughal in Subzimandi and other localities of Delhi;

(b) whether it is a fact that Government had given some assurance at the time of allotment of these quarters that the rent charged from them would be adjusted at the time of reckoning the cost of construction of these quarters and giving the right of ownership to these allottees; if so, the details thereof; and

(c) the steps Government have taken to implement the assurance?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAN DHARIA): (a) Government have already decided to permit the sale of houses allotted under Slum Clearance Scheme to the allottees.

(b) No, Sir.

(c) Does not arise.

**Merger of Cadres of Class III Employees of Ganga Basin Wing with Indus Wing**

662. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to refer to the reply the Unstarred Question 468 given in the Rajya Sabha on 13th August, 1973 and state the decision on the question of merging the cadres of technical class III employees of the Ganga Basin Wing and the Indus Wing?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI K. N. SINGH): As the proposed merger is likely to affect the service prospects of the employees, there has been resistance from a section of the staff. In view of the various complex issues involved, it has not so far been

found possible to take final decision in the matter.

**National Institute for the Blind, Dehradun**

663. SHRI DWIJENDRALAL SEN GUPTA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number of class I and class II posts lying vacant for the last three years in the National Institute for the Blind, Dehradun;

(b) what are the reasons for keeping the posts vacant for a long time; and

(c) what steps Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): (a) to (c) Two posts, one class I and another class II are vacant. The former was held in abeyance pending re-organisation of the Institute and the latter because of lack of adequate number of children in the school. U.P.S.C. has been requested to recruit a suitable candidate for the class I post and the other post will be filled as soon as circumstances warrant.

**Agricultural Scientist's Recruitment Board**

664. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it is a fact that the Agricultural Scientist's Recruitment Board is housed in a rented building; and

(b) if so, what is the actual rent for the building?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): (a) Yes, Sir.

(b) The actual rent for the building is 5,607/- p.m. In addition composition fee @ Rs. 1121/- p.m. payable to D.D.A. @ 20% of the rent as per extant regulations is borne by the I.C.A.R.

**New sugar units in the cooperative sector**

665. DR. Z. A. AHMAD:

SHRI S. KUMARAN:

SHRI INDRADEEP SINHA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government propose to set up new sugar units in the cooperative sector in view of the current demand in the world market for sugar; and